

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 336/2000

Wednesday this the 5th day of June, 2002.

CORAM

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

1. D.George (TS/3727/EKM)  
Upper Division Clerk
2. Varghese T.G. (TS/1577/QLN)  
Upper Division Clerk
3. A.Punnoose (TS/8699/EKM)  
Lower Division Clerk
4. K.C.Kumar (S.B. A/C No.903/P)  
Store Keeper.

(All are employed in Naval Store Depot,  
Naval Base, Kochi).

Applicants.

(By advocate Mr.M.Rajagopalan)

Versus

1. Union of India rep. by  
The Secretary  
Ministry of Defence, New Delhi.
2. Chief Controller of Defence  
Accounts (Pension), Allahabad.
3. Defence Pension Disbursing Officer  
Ernakulam, Perumanoor, Cochin.
4. Defence Pension Disbursing Officer  
Palayathode, Kollam.
5. Manager  
Syndicate Bank, Cheralai  
Kochi.

Respondents.

(By advocate Mr.Shri Hari Rao, ACGSC R1-4)

The application having been taken up on 5th June, 2002,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicants. None appeared for the applicants  
even on the previous occasions. The Original Application is  
dismissed for default and non-prosecution.

Dated 5th June, 2002.



K.V.SACHIDANANDAN  
JUDICIAL MEMBER  
aa.



G.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER